## **NOTIFICATION**

No. 16 /2024/ R&S

Dated 11th November, 2024

The Court has been pleased to declare holiday on 13.11.2024 (Wednesday) in the High Court of Jharkhand on account of Jharkhand Legislative Assembly Election, 2024 in Hatia, Ranchi and Kanke Assembly Constituencies and in lieu thereof 07.12.2024 (Saturday) shall be Court working day.

By order of the Court, Sd/-Registrar General